

COMMITTEE ON ABSENCE OF MEMBERS FROM THE SITTINGS OF THE HOUSE

(Fourteenth Lok Sabha)

FOURTH REPORT

(Presented on 23.08.2005)

1. The Chairman of the Committee on Absence of Members from the sittings of the House, having been authorised by the Committee to present the Report on their behalf, present this Fourth Report.

2. The Committee held a sitting on the 13 May, 2005.

3. The Committee considered applications for leave of absence from three members. The details of these applications and recommendations of the Committee are given in the Appendix.

NEW DELHI;
25th May, 2005
Jyaistha 4, 1927 (Saka)

RAJESH VERMA,
Chairman,
Committee on Absence of Members
from the sittings of the House.

APPENDIX

(Vide para 3 of the Report)

Sl. No.	Name of Member who had applied for leave of absence	Period for which leave applied	Reasons for leave	Period for which leave of absence recommended by the Committee.	Remarks
1.	Shri Basanagouda R. Patil	25.02.2005 to 22.03.2005 =26 days	Self Illness	25.02.2005 to 22.03.2005 =26 days	
2.	Shri P. K. Vasudevan Nair	25.02.2005 to 24.03.2005 = 28 days	Self Illness	25.02.2005 to 24.03.2005 = 28 days	
3.	Shri Atiq Ahamad	25.02.2005 to 24.03.2005 =28 days and 19.04.2005 to 13.05.2005 =25 days Total=53 days	Judicial Custody and Bye- election	25.02.2005 to 24.03.2005 =28 days and 19.04.2005 to 13.05.2005 =25 days Total =53 days	